

R.O.C. No.10/2019-Con.B2
& R.O.C.No. 17132-A/2021/RG-B2



CIVIL JUDGES
TRANSFER & POSTING

NOTIFICATION No. 46 / 2021

I

The Government in G.O.Ms.No.1705, Home (Cts.II) Department, dated 03.10.2018, have issued orders sanctioning the constitution of a **Additional Mahila Court at Theni**, in the cadre of the Judicial Magistrate.

Thiru. K. Ramesh, formerly Judicial Magistrate, Omalur, Salem District, now under compulsory wait, is posted as Judicial Magistrate, in the newly sanctioned Additional Mahila Court, Theni.

II

Consequent to the dropping of Disciplinary Proceedings initiated, the suspension of Thiru.N.Senthil Muralil, Civil Judge, formerly functioned as Judicial Magistrate, Pandalur, The Nilgiris District, is hereby revoked and he is reinstated into service. On his reinstatement, Thiru.N.Senthil Muralil, is posted as Judicial Magistrate III, Tirunelveli, in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED : 05.03.2021.

Sd/- C.Kumarappan,
REGISTRAR GENERAL